

**OFFICE OF THE PRINCIPAL DISTRICT
AND SESSIONS JUDGE BULDANA**

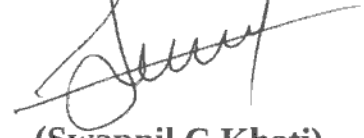
ORDER

Date 28.04.2022

- Read: 1. Hon'ble High Court Letter No. RG/1611/9/22
Dated 06.02.2022
2. District Court Buldana Order Dt.07.02.2022

I, The Principal district & Sessions Judge, Buldana, is pleased to declare working day on 2nd Saturday, 14th May 2022, for Buldana Judicial District, in lieu of holiday already declared on 07th February, 2022.

All concerned to take note accordingly.



(Swapnil C.Khati)

Dt.28.04.2022.

Principal District & Sessions Judge,
Buldana.

District Court Buldhana O.W.No. 1633 /2022, 28th April 2022.

Copy submitted with due respect to:-

01. The Hon'ble Registrar General, High Court (Appellate Side), Bombay.
02. The Hon'ble Registrar (Inspection-I), High Court (Appellate Side), Bombay.
03. The Hon'ble Registrar (Inspection-II), High Court (Appellate Side), Bombay.



(Swapnil C.Khati)

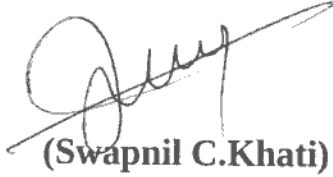
Dt.28.04.2022.

Principal District & Sessions Judge,
Buldana.

Copy forwarded to,

01. All District Courts in The State of Maharashtra.
02. All Principal Court in Buldana Judicial District.
03. All Judicial Officers in Buldana Judicial District.
04. The District Magistrate, Buldana.
05. The Superintendent of Police, Buldana.
06. The District Government Pleader, Buldana.
07. The Asst. Director, Public Prosecutor, Buldana.
08. The President Bar Associations in Buldana Judicial District.
09. The Registrar, District Court Buldana.
10. The Superintendent,(Admn./Judl./DLSA/C&F),
District Court Buldana.
11. The Superintendent, District Prison, Buldana.
12. The DSA, Computer Section, District Court Buldana to
publish on official website.
13. Notice Board, All Courts in Buldana Judicial District.

For information.



(Swapnil C.Khati)

Principal District & Sessions Judge,
Buldana.

Dt.28.04.2022.